

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:- 17766 - JK (LD) of 2025**

**DATED: - 24 - 11 - 2025**

Sanction is hereby accorded to the appointment of Sh. Javaid Iqbal Tabassum-JKPS, DySP SCW Crime Branch Jammu as Officer In charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated: 24.11.2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 17766 - JK (LD) of 2025 dated 24.11.2025

S. No	Case titled	Case Type	FIR details
1.	Ghulam Nabi Shaheen & Ors V/s UT of J&K and Anr.	CRM(M) No. 787/2025	FIR No.08/2025 of P/S SCW Crime Branch, Jammu
2.	Rajinder Mahajan V/s Special Crime Wing Jammu	CRM(M) No. 868/2025	FIR No.12/2025 of P/S SCW Crime Branch, Jammu
3.	Ram Prashad Khajuria Vs UT of J&K & Ors.	CRM(M) No. 507/2025	FIR No.01/2024 of P/S SCW Crime Branch, Jammu
4.	Yassir Arafat V/s UT of J&K & Ors.	CRM(M) No. 1017/2025	FIR No.12/2022 of P/S SCW Crime Branch, Jammu
5.	Shaheen Akhter Vs UT of J&K & Ors.	Bail App No. 264/2025	FIR No.08/2025 of P/S SCW CBJ, Jammu

*Reyazul*

*Jm*